

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1033
ANSWERED ON:06.03.2007
VACANT POSTS
Verma Shri Ravi Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some ex-cadre posts in the Foreign Division of Ministry of Home Affairs filled through deputation for a minimum period of 3 years and extended by another 2 years subject to minimum period of five years ;
- (b) if so, the reasons therefor;
- (c) the total number of posts in such cadre;
- (d) the sanctioned strength in each category;
- (e) whether the officers are allowed to continue in the ex-cadre posts beyond the maximum period of five years in the Ministry of Home Affairs; and
- (f) if so, the details and the reasons therefor ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO H. GAVIT)

(a) : Yes, Sir.

(b) : In accordance with the instructions contained in DOPT's O.M. No. 2/29/91-Estt.

(Payll) dated 5.1.1994, such ex-cadre posts are filled up by deputation for a normal period of 3 years, extendable for the 4th year with the approval of Secretary of the Ministry and for the 5th year with the approval of Minister in charge in public interest.

(c)&(d) : The sanctioned strength of ex-cadre posts in the FCRA of the Ministry of Home Affairs is 12 (06 posts of Assistant Director and 06 posts of Accountants).

(e) : The period of deputation is further extendable beyond five years with the approval of Department of Personnel & Training in public interest.

(f) : Only one incumbent has been working in the post of Assistant Director beyond the 5th year in public interest as other posts of Assistant Director are unfilled at present. Action has been initiated to fill up the vacant posts.